

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2706
TO BE ANSWERED ON 01.12.2016**

CONSERVATION OF POWER

2706. SHRI RAYAPATI SAMBASIVA RAO:

**Will the Minister of POWER
be pleased to state:**

- (a) whether any specific programme has been initiated during the last two years and the current year to highlight the importance of conservation of power with growing energy needs of the country;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor;**
- (d) the steps being taken by the Government to ensure promotion of energy efficiency in the country; and**
- (e) the major initiatives taken by the Union Government to ensure reduction of leakages when it comes to usage of electric devices?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (c) : Hon'ble Prime Minister of India launched Unnat Jyoti By Affordable LEDs For All (UJALA) programme and Street Light National Programme (SLNP) on 5th January, 2015, which is being implemented by Energy Efficiency Services Limited (EESL), a joint venture company of Public Sector Undertakings (PSUs) under the Ministry of Power. Under this programme, household lighting and street lights respectively are replaced with LEDs. EESL has developed an innovative business model in which the entire investment in these programmes is made by EESL and is paid back over a time from energy savings. This obviates a need for any government funding for this programme. There is no element of subsidy in the scheme. The aggregation of demand and bulk procurement has resulted in reduction of approximately 88% in procurement prices of LED bulbs from Rs.310/- (February, 2014) to Rs.38/- (August 2016) (the retail price reduced from Rs.550/- to Rs.65/-) which is passed on to the consumers.

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(d) : The following initiatives have been taken up by the Government to ensure promotion of energy efficiency in the country:

- (i) Standards & Labeling programme for appliances to provide the consumer an informed choice about the energy saving and thereby the cost saving potential of the relevant marketed product.**
- (ii) Prescription of Specific energy consumption norms for energy intensive industries notified as designated consumers and implemented through Perform Achieve and Trade (PAT) Scheme.**
- (iii) Formulation of Energy Conservation Building Codes (ECBC) for energy efficiency improvement in commercial buildings.**
- (iv) Design-guidelines for energy efficiency in multi-storied residential buildings.**
- (iv) Demand Side Management (DSM) in Municipal, Household, Agriculture and Small & Medium Enterprises (SME) sectors.**
- (v) Promotion of energy efficient LED lamps through DSM based Unnat Jyoti by Affordable LEDs for All (UJALA) & Street Lighting National Programme (SLNP).**
- (vi) Promotion of Energy Efficient Fans and Agriculture pumpsets.**

(e) : The Government has taken initiatives to promote the use of energy efficient appliances/gadgets across the country. The Energy Conservation Act, 2001, under section 14, empowers the Central Government to develop a Standards & Labelling (S&L) programme which was launched during May 2006, by the Ministry of Power, Government of India. The Bureau of Energy Efficiency (BEE) defines the energy performance standards for appliances and equipment and promote and facilitates its adoption through several training, awareness and capacity building programs. The energy efficiency programmes coupled with label that describe energy performance, enable consumers to make informed choice for purchasing efficient products that save energy and reduce expenses.
